

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 27TH day of **NOVEMBER, 2018.**

ORIGINAL APPLICATION NO. 330/1142/2018

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)**

1. Vijay Shyam Pal, S/o Gulab Chandra Pal, R/o village-Sari Pokhari Chapgahna, District Mirzapur-U.P. & Ors.Applicants.

VERSUS

1. Union of India through Secretary, Department of School Education and Literacy, Ministry of Human Resources Development (Government of India) Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi & Ors.Respondents

Advocate for the Applicants : None

Advocate for the Respondents : Shri D P Singh
Shri Vudit Khanna, proxy counsel for
Shri L P Tiwari

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicant.
3. It seems that the applicant has lost interest in pursuing this OA.
4. Accordingly the OA is dismissed in default and for non prosecution.

**(GOKUL CHANDRA PATI)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..